	Name of the corporate	e debtor: PSK	Developers	Private Limited;	Date of com		Annexure – 5 CIRP: 07.10.2	024 and order	received/communi	cated on 09.10.2024;	List of creditors as o	on: 23.01.2025
					List o	f operational cr	reditors (Workm	en) (Amount in	! ₹)			
		Details of claim		Details of claim admitted								
Sl. No.	Name of authorised representative, if any	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
NIL												
Annexure – 6 Name of the corporate debtor: PSK Developers Private Limited; Date of commencement of CIRP: 07.10.2024 and order received/communicated on 09.10.2024; List of creditors as on: 23.01.2025												
List of operational creditors (Employees) (Amount in ₹)												
Sl. No.	Name of authorised representative, if any	Details of claim		Details of claim admitted								
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any

NIL